

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016

APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016

APPEAL NO. 297 OF 2016

APPEAL NO. 01 OF 2016

APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

Dated: 22nd February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016

**Uttar Pradesh Power Transmission Corporation Ltd. Appellant(s)
& Ors.**

Vs.

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Mohd. Altif Mansoor
Mr. Puneet
Mr. Sunil Kumar Rai

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016

State Load Despatch Center, Delhi Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms Swapna Seshari
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 297 OF 2016

Punjab State Transmission Corporation Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Ashok Rajan for R-2 & R-3

APPEAL NO. 01 OF 2016

**Chairman-Cum-Managing Director, Rajasthan
Rajya Vidyut Prasaran Nigam Ltd. & Anr. Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Rajiv Porwal for R-2

APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

Delhi Transco Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms Swapna Seshari
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Rajiv Porwal for R-2

ORDER

We have heard learned counsel for the parties. List these matters for further hearing on **11.04.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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